

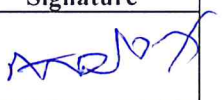

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 118 /241/HDB/2018
NAME OF THE COMPANY	Indian Institute of Insurance Surveyors and Loss Assessors
NAME OF THE PETITIONER(S)	Daljeet Singh Sardar & Others Lalit Gupta Others
NAME OF THE RESPONDENT(S)	Indian Institute of Insurance Surveyors and Loss Assessors
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. NAGARAJ KUMAR	Advocate	+9163033314	
V. J. V. Ramana	Advocate	9849522240	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri A. Nagaraj Kumar and Shri VJV Ramana, Ld.  
 Counsels for the Petitioner.

Post the case on 20.03.2018.

  
 Member (T)

  
 Member (J)